श्री शशि भूषण : यह आपका बहुत गलत रवैया है । मैं प्रोटेस्ट के तौर पर बाहर जा रहा हूं ।

(Shri Shashi Bhuasan then left the house). (Interruptions).

श्री स० मों० बनर्जी : जरनल करिअप्पा को बुलाओ, तब जायेंगे ।

श्री रामावतार शास्त्री (पटना) : जो फासिस्ट हैं, जो साम्प्रदायिकतावादी हैं, उनको आप तरजीह दे रहे हैं । यह तरजीह नहीं चलेगी । आप फासिस्टों को पनाह दे रहे हैं । इतिहास क्षमा नहीं करेगा। *(Interruptions).*

MR. SPEAKERT Will they please move on ?

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE
— Contd.

DECLARATION OF REPUBLIC BY RHODESIAN GOVERNMENT—
Contd.

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : Mr. Speaker, Sir, the Prime Minister has already stated the stand of the Government of India on the recent development in Rhodesia in the course of her reply to the debate in this House on the 4th of March on the President's Address to the joint session of Parliament. Honourable Members are aware that we withdrew our Mission from Salisbury six months before the Unilateral Declaration of Independence and have had no connections with the illegal regime. We have steadfastly supported the U. N. sanctions and have repeatedly called upon the Government of U. K., as the administering power, to take all measures including the use of force, to establish majority rule in Rhodesia.

We consider the act of the racist regime to declare itself a Republic as totally illegal. We hope that it will not be recognised by any civilised nation in the world. We also hope that all the States which continue to maintain diplomatic, consular, economic or military connections with Rhodesia will immediately, sever their connections with it In this connection. We are happy to note that some Governments which had representation in Rhodesia such as U. S. A., France, F. R. G., Italy, Netherlands and Norway have decided to withdraw their Consulates from Salisbury.

We are convinced that the illegal regime would not have survived if all the members of the U. N. had strictly observed the general and mandatory sanctions adopted by the Security Council. Keeping in view the fact that these sanctions have not succeeded so far, we believe that full support to the UN resolutions by all member States including the use of force by UK is the only way to establish the legitimate rights of the people of Zimbabwe.

In line with our policy on this subject, we shall continue to support any proposals that may be put forth in the U. N. and outside for establishing majority rule in Zimbabwe on the basis of one man one vote.

I am sure the House will join me in conveying our tribute, sympathy and support to the patriots of Zimbabwe in their just struggle against the illegal racist regime of Salisbury for their inalienable right to freedom.

SHRI KANWAR LAL GUPTA : I have not heard anything of the reply *(Interruptions).*

MR. SPEAKER : Will hon. members who are interrupting please move on ? *(Interruptions).*

DR. RAM SUBHAG SINGH : The business of the House should be conducted peacefully. The Leader of the House should have been here to see that order is restored. Where is the Leader? *(Interruptions)*

SHRI S. M. BANERJEE : Bring Gen. Cariappa here. *(Interruptions).* On a point of order . . . . *(Interruptions)*

SHRI BAL RAJ MADHOK : How are they keeking quite? Where is the Leader of the House. You ask your allies to be have properly, you are in league with these commies. (*Interruptions*)

श्री स० मो० बनर्जी फासिस्टशाही मुर्दाबाद। (**व्यवधान**)

श्री रामावतार शास्त्री : फासिस्टशाही नहीं चलेगी। (**व्यवधान**)

13.1 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

14 hrs.

The Lok Sabha re-assembled after Lunch at Fourteen of the Clock

[MR. DEPUTY-SPEAKER *in the Chair*]

RE: CALLING ATTENTION NOTICE (QUERY)—*Contd.*

SEVERAL HON. MEMBERS *rose* (*Interruptions*). . . .

MR. DEPUTY-SPEAKER : I am unable to follow what the hon. members are saying. One by one.

SHRI SEZHIYAN (Kumbakouam) : Regarding the call attention notice on Mr. Cariappa's statement, tabled by hon. Members here, we know what transpired in the House. We understand that the call attention notice was practically admitted by the Speaker yesterday and it was communicated to the Members. But due to various reasons not relevant to this House it had been kept pending. We have met the Speaker and we should like to know the position because it raises some definite issues........(*Interruptions.*)

Mr. DEPUTY-SPEAKER : I have got something to say about it. We are aware of what happend before Lunch. I had been told thatafter that some Members who had tabled the call attention notice and some others met the Speaker and went over this matter again. I understand that they expressed their dissatisfaction with the version of the PTI report which Mr. Cariappa had shown the Speaker. Therefore, after reviewing the matter the Speaker had agreed to admit this motion; it will be taken up tomorrow.

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मैं दो बातें आपके सामने रखना चाहता हूं। अभी डेढ़ बजे जब मैंने रेडियो सुना तब मुझे पता चला कि राज्य सभा में इसी विषय पर वाद-विवाद हो गया। तो मेरी समझ में नहीं आता कि क्या इस लोक सभा का हम लोगों ने मजाक बना कर रखा है? अब जनता की सबसे बड़ी पंचायत को इन सवालों पर बहस करने का मौका नहीं मिलेगा तो बाद में आप निर्णयों को पुनर्विचार करके बदलते हैं, उसका कोई मतलब नहीं रह जाता। पहला प्रश्न तो मेरा यह है कि भविष्य के लिए ऐसे प्रश्नों पर लोक सभा को तत्काल बहस करने का मौका मिले। राज्य सभा बाद में उनको मिलता है तो करें लेकिन कम से कम हम तत्काल सार्वजनिक महत्व के प्रश्नों पर बहस करें।

दूसरा मेरा मुद्दा यह है कि जब हम लोग अध्यक्ष महोदय के निर्णय के बारे में बोल रहे थे, चार पांच दलों के सदस्यों ने इसके विषय में अपनी बातें रखी थीं। लेकिन मैं देख रहा था कि ट्रेजरी बैंचेज पर बैठने वाले लोग मजा देख रहे थे। रघुरमैया साहब यहां बैठे थे ... (**व्यवधान**) ... मैं हल्ला नहीं कर रहा हूं, बोल रहा हूं, तर्क और दलीलें दे रहा हूं, आपकी हिम्मत है तो काटिए। आप उस क्या कर रहे थे यह मैं जानना चाहता हूं। अध्यक्ष महोदय, यहां पर जब हंगामा चल रहा था तो ट्रेजरी बेंचेज पर बैठने वाले मजा देख रहे थे। मैं जानना चाहता हूं अब, स्वयं गृह मंत्रीजी ने राज्य सभा में कहा है कि करिअप्पा का बयान बहुत गैर-जिम्मेदाराना बयान है तो ऐसी हालत में सदन नेता को यहां पर उपस्थित रहना चाहिए था। प्रधानमंत्री को यहां पर उपस्थित